

(21)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/57/IB/2018

PETITION NUMBER : CP/511/ (IB)/CB/2017

NAME OF THE APPLICANT : PAHARPUR COOLING TOWER LTD

NAME OF THE RESPONDENT : CETHAR LTD

UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	RAVAN JABARCH	Counsel for the Applicant	R.J. Jharkhan
2	R SUBRAMANIAN	Counsel for R S R 2	R Subramanian

ORDER

Counsel for CA/57/IB/2018 in CP/511/IB/CB/2017 present. Counsel for RP filed the counter; copy of which is given to the other side. Matter is posted for arguments. Put up on 13.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk